

साहित्य के अलावा 3 राइफल्स, 4 बन्दूकें, एक .38 सविस् रिवालवर वरामद की गई ।

(ख) जी नहीं, श्रीमान् ।

(ग) और (घ) . भारतीय कम्युनिस्ट पार्टी की बिहार राज्य परिषद् के मंत्री ने बिहार सरकार को न्यायिक जांच करने के लिये लिखा । राज्य सरकार ने न्यायिक जांच को आवश्यक नहीं समझा क्योंकि प्रथम तो, वरिष्ठ अधिकारियों ने पहले ही मामले की जांच कर ली थी, दूसरे विधान सभा के वरिष्ठ सदस्य की अध्यक्षता में इस समय एक समिति मामले की जांच कर रही है ?

Non-Implementation of Prime Minister's 20-point Programme in States

171. SHRIMATI SAVITRI SHYAM: Will the HOME MINISTER be pleased to state:

(a) whether the attention of the Central Government has been drawn to some Press Reports that some States are not implementing properly the 20-point Programme announced by the Prime Minister;

(b) whether some prominent persons from some States have complained to the Centre about the same; and

(c) action taken by the Centre?

THE DEPUTY MINISTER IN THE MINISTRY OF HOME AFFAIRS (SHRI F. H. MOHSIN): (a) Government have seen some press reports, particularly, about non-implementation of the 20-point Economic Programme by the State Governments of Gujarat and Tamil Nadu.

(b) and (c). Yes, Sir. The implementation of the 20-point Economic Programme in all the States is under constant watch and review by the Government.

Religious or Communal Riots in the Country after declaration of Emergency

173. SHRIMATI SAVITRI SHYAM: Will the Minister of HOME AFFAIRS be pleased to state:

(a) whether there have been no religious or communal riots in various parts of the country after the emergency was declared in the country; and

(b) the number and places of riots, if any, and the reasons thereof?

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS, DEPARTMENT OF PERSONNEL AND ADMINISTRATIVE REFORMS AND DEPARTMENT OF PARLIAMENTARY AFFAIRS (SHRI OM MEHTA): (a) and (b). According to available information, there have been no communal riots of serious nature in the country after the promulgation of emergency. In fact, the overall communal situation in the country has shown noticeable improvement after the promulgation of emergency. However, 58 minor incidents with communal overtones are reported to have occurred in various parts of the country during the period July to November, 1975. Most of these incidents had occurred due to miscellaneous causes arising from private quarrels between individuals, while a few had occurred on grounds of religious dispute and land/property disputes.

C.I.A. Activities in India

176. SHRI S. M. BANERJEE: Will the Minister of HOME AFFAIRS be pleased to state:

(a) whether C.I.A. activities in the country have increased;

(b) if so, what steps have been taken to ban C.I.A. aided institutions; and

(c) what other steps have been taken to combat this growing menace?

THE DEPUTY MINISTER IN THE MINISTRY OF HOME AFFAIRS (SHRI F. H. MOHSIN): (a) to (c). Government is aware of the scope of activities of foreign intelligence agencies including the C.I.A. in this country and is maintaining the fullest vigilance in this matter. It will not be in public interest to disclose details of measures taken in this regard.

Implementation of Pay Commission report in case of staff and staff artists of A.I.R.

177. SHRI S. M. BANERJEE: Will the Minister of INFORMATION AND BROADCASTING be pleased to state:

(a) whether pay commission report has been implemented in case of staff and staff artists of A.I.R.; and

(b) if not, the reasons for the delay?

THE DEPUTY MINISTER IN THE MINISTRY OF INFORMATION AND BROADCASTING (SHRI DHARAMBIR SINHA): (a) The Third Pay Commission's Report is under implementation in respect of the regular staff of A.I.R. The Report does not contain any recommendation in respect of Staff Artists of A.I.R. as it was outside their purview and terms of reference.

(b) Does not arise.

Pay scales of supervisors and allied categories in Defence establishments

178. SHRI S. M. BANERJEE: Will the Minister of DEFENCE be pleased to state:

(a) whether Government have not finalised pay scales of supervisors and allied categories in ordnance factories and other Defence establishments;

(b) whether there is a genuine discontent among the employees; and

(c) if so, when the scales are likely to be finalised?

THE MINISTER OF STATE (DEFENCE PRODUCTION) IN THE MINISTRY OF DEFENCE (SHRI VITHAL GADGIL): (a) to (c). The revised pay scale of Supervisors and allied categories except those of Supervisors 'A' Technical, have been notified. As regards Supervisors 'A' Technical, efforts are being made to finalise the case, as soon as possible.

Television station at Jullundur

179. SHRI RAGHUNANDAN LAL BHATIA: Will the Minister of INFORMATION AND BROADCASTING be pleased to state whether Government propose to set up a television station at Jullundur?

THE DEPUTY MINISTER IN THE MINISTRY OF INFORMATION AND BROADCASTING (SHRI DHARAMBIR SINHA): Yes, Sir.

Import of Computers

180. SHRI RAGHUNANDAN LAL BHATIA: Will the Minister of ELECTRONICS be pleased to state:

(a) whether Government have taken any decision to restrict the import of computers; and

(b) if so, the main features of the decision taken?

THE PRIME MINISTER, MINISTER OF PLANNING, MINISTER OF ATOMIC ENERGY, MINISTER OF ELECTRONICS AND MINISTER OF SPACE (SHRIMATI INDIRA GANDHI): (a) and (b). Government have decided to control the import of computers to ensure such imports take place for applications important for national development. It would be